FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR IMP-POWERS LTD

DATE OF COMEMNCEMENT OF CIRP 29-Mar-22

LIST OF CREDITORS AS ON 07-09-2022

	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED								
SN	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
1	CGST & CE Commissionerate, Division-VIII	CENTRAL GOVERNMENT	07.04.2022	7,94,00,775.00	0.00	GST	NO	0.00%	0.00	0.00	0.00	7,94,00,775.00	
2	Employee's Provident Fund Organization	CENTRAL GOVERNMENT	08.04.2022	27,42,011.00	1.00	PF	NO	0.00%	0.00	0.00	27,42,010.00	0.00	
3	CGST & CE Commissionerate, Division-X	CENTRAL GOVERNMENT	11.04.2022	12,49,987.00	12,49,987.00	GST	NO	0.00%	0.00	0.00	0.00	0.00	+ interest 24% upto date of payment +penalty 15%
4	Custom(Export)	CENTRAL GOVERNMENT	12.04.2022	1,37,70,533.00	0.00	CUSTOM DU	NO	0.00%	0.00	0.00	0.00	1,37,70,533.00	
5	Directorate General of GST Intelligence	CENTRAL GOVERNMENT	18.04.2022	17,64,65,580.00	0.00	GST	NO	0.00%	0.00	0.00	0.00	17,64,65,580.00	No demand raised
6	AC Customs	CENTRAL GOVERNMENT	22.04.2022	7,55,16,412.90	1.00	CUSTOM DU	NO	0.00%	0.00	0.00	7,55,16,411.90	0.00	
7	Employees' State Insurance Corporation	CENTRAL GOVERNMENT	02.05.2022	4,468.00	4,468.00	ESIC	NO	0.00%	0.00	0.00	0	0.00	
8	The Income Tax Officer (TDS) 1 (2) (4)	CENTRAL GOVERNMENT	19.05.2022	12,45,300.00	12,45,300.00	IT	NO	0.00%	0.00	0.00	0.00	0.00	intt and penalty of past
8				35,03,95,066.90	24,99,757.00	0.00	0.00	0.00	0.00	0.00	7,82,58,421.90	26,96,36,888.00	